

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4178
ANSWERED ON:19.12.2012
DENIAL OF ADMISSION IN SCHOOLS
Dhruvanarayana Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some schools have denied the admission to sexually harassed dalit girls in the country;
- (b) if so, the details thereof, State-wise and the reasons therefor; and
- (c) the steps being taken to help and protect dalit girls in such times to get the admission?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): The Central Board of Secondary Education (CBSE) has not received any complaint in this regard. However, CBSE Affiliation Bye-Laws, inter-alia, prescribe that "Admission in the school affiliated to the CBSE shall be made without any distinction of religion, race, caste, creed, place of birth or any of them".

(b)&(c): Do not arise.